

ITEM NO.12 +46

Court 6 (Video Conferencing)

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

ITEM 12

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 16163/2021

(Arising out of impugned final judgment and order dated 17-09-2018 in SAD No. 630/2017 passed by the High Court Of Judicature at Allahabad)

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

NARESH KUMAR ARYA

Respondent(s)

(IA No.85132/2021-CONDONATION OF DELAY IN FILING)

WITH

Diary No(s). 15892/2021 (XI)

(IA No.84735/2021-CONDONATION OF DELAY IN FILING)

Diary No(s). 16161/2021 (XI)

(IA No.85372/2021-CONDONATION OF DELAY IN FILING)

Diary No(s). 16159/2021 (XI)

(IA No.85864/2021-CONDONATION OF DELAY IN FILING)

Diary No(s). 15917/2021 (XI)

(IA No.85384/2021-CONDONATION OF DELAY IN FILING)

Diary No(s). 16020/2021 (XI)

(IA No.86439/2021-CONDONATION OF DELAY IN FILING)

ITEM 46

SLP (CIVIL) Diary No(s). 15930/2021

(IA No.86885/2021-CONDONATION OF DELAY IN FILING)

WITH

Diary No(s). 16157/2021 (XI)

(IA No.86850/2021-CONDONATION OF DELAY IN FILING)

Date : 30-07-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Brijender Chahar, Sr. Adv.

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the special leave petitions as
well as on the applications for condonation of delay.

Tag with SLP(C) No.5527/2019.

(SWETA BALODI)
COURT MASTER (SH)

(ANAND PRAKASH)
BRANCH OFFICER